

PUNJAB VIDHAN SABHA

Bill No. 1-PLA-2016

**THE MAHARAJA RANJIT SINGH STATE TECHNICAL UNIVERSITY
(AMENDMENT) BILL, 2016**

(Bill as passed by the Punjab Vidhan Sabha)

The following Bill was passed by the Punjab Vidhan Sabha :—

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BILL

further to amend the Maharaja Ranjit Singh State Technical University Act, 2014.

BE it enacted by the Legislature of the State of Punjab in the Sixty-seventh Year of the Republic of India, as follows :—

1. (1) This Act may be called the Maharaja Ranjit Singh State Technical University (Amendment) Act, 2016. Short title and commencement.

(2) It shall come into force at once.

2. In the Maharaja Ranjit Singh State Technical University Act, 2014 (Punjab Act No. 5 of 2015), for the words “Maharaja Ranjit Singh State Technical University”, wherever occurring, except in section 30, the words “Maharaja Ranjit Singh Punjab Technical University” shall be substituted. Amendment in Punjab Act 5 of 2015.

CHANDIGARH :
The 7th April, 2016.

SHASHI LAKHANPAL MISHRA,
Secretary.